

**COURT-I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**REVIEW PETITION NO. 10 OF 2016  
IN APPEAL NO. 185 OF 2013**

**Dated: 4<sup>th</sup> July, 2019**

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson  
Hon'ble Mr. Ravindra Kumar Verma, Technical Member**

**In the matters of:**

**Bhaskar Shrachi Alloye Ltd. .... Appellant(s)**  
**Versus**  
**Central Electricity Regulatory Commission & Ors. .... Respondent(s)**

Counsel for the Appellant(s) : Mr. Rajiv Yadav

Counsel for the Respondent(s) : Ms. Ranjitha Ramachandran  
Ms. Anushree Bardhan for R-2

**ORDER**

As agreed by the learned counsel for the parties, list the matter for further hearing on **01.08.2019**

**(Ravindra Kumar Verma)**  
**Technical Member**

*Pk/nr*

**(Justice Manjula Chellur)**  
**Chairperson**